- Excise Duties Refund (Fatty Acids) Rules, 1958.
- (5) G.S.R. No. 444, dated the 3rd June, 1958, making certain amendments to the Customs and Excise Duties Drawback (Crown Cork) Rules. 1958.
- (6) G.S.R. No. 438 dated the 16th June, 1958, containing Customs and Central Excise Duties Drawback (Hurricane Lanterns) Rules, 1958.
- (7) G.S.R. No. 677, dated the 7th July, 1958, containing the Customs and Central Excise Duties Drawback (Paints) Rules, 1958.
- (8) G.S.R. No. 578, dated the 7th July, 1958, containing the Customs and Central Excise Duties Drawback (Sparking Plugs) Rules, 1958.
- (9) G.S.R. No. 580, dated the 7th July, 1958, containing the Customs and Central Excise Duties Drawback (Footwear) Rules, 1958.
- (10) G.S.R. No. 581, dated the 8th July, 1958, containing the Customs and Central Excise Duties Drawback (Electric Fans) Rules, 1958.
- (11) G.S.R. No. 607, dated the 12th July, 1958 containing the Customs and Central Excise (Confectionery) Rules, 1958.

[Placed in Library, See No. LT-784/58.]

NOTIFICATIONS ESQUED UNDER SEA CUSTOMS ACT

Shri B. R. Bhagat: Sir, I beg to lay on on the Table, under sub-section (4) of Section 43B of the Sea Customs Act, 1878, a copy of each of the following Notifications:—

> (1) G.S.R. No. 310, dated the 6th May, 1958.

- (2) G.S.R. No. 421, dated the \$1st May, 1958.
- (3) G.S.R. No. 422, dated the 31st May, 1958, containing the Customs Duties Drawback. (Disinfectants and Antiseptics) Rules, 1958.
- (4) G.S.R. No. 423, dated the 31st. May, 1958.
- (5) G.S.R. No. 455, dated the 7th-June, 1958, making certain further amendments to the Customs Duties Drawback (Embroidered Goods) Rules, 1954.
- (6) G.S.R. No. 466, dated the 7th-June, 1958.
- (7) G.S.R. No. 467, dated the 7th-June, 1958, containing the Customs Duties Drawback (Copper Dusting Preparations) Rules, 1958.
- (8) G.S.R. No. 478, dated the 14th June, 1958, making certain amendment to the Customs Duties Drawback (Roofing: Felt) Rules, 1957.
- (9) G.S.R. No. 485, dated the 16th. June, 1958.
- (10) G.SR. No. 573 dated the 7th; July, 1958.
- (11) G.S.R. No. 574 dated the 7th-July, 1958 containing the Customs Duties Drawback (Cultured Pearls) Rules, 1958.
- (12) G.S.R. No. 575 dated the 7th July, 1958.
- (13) G.S.R. No. 576, dated the 7th July, 1958.
- (14) G.S.R. No. 579 dated the 7th-July, 1958.
- (15) G.S.R. No. 606 dated the 12ths July, 1958.

[Placed in Library, See No. LT-785/58.]